SHRI YESHWANTRAO CHAVAN: How can you say that the Prime Minister's Secretariat is excluded?

SHRI SHYAMNANDAN MISHRA (Begusarai): The hon. Finance Minister says that a cell has been constituted to study the report. Has it been constituted by the Ministry of Finance or is it located in the Ministry of Finance or, as some reports indicate, it has been located in the Prime Minister's Secretariat? Secondly, when would the result of the study by this cell be made available?

SHRI SHYAMNANDAN MISHRA: Why are you hesitating to say it clearly that he is associated with it; there is no harm?

There is no harm.

SHRI YESHWANTRAO CHAVAN:

SHRI SHYAMNANDAN MISHRA: So he is accociated but the hon. Finance Minister would not say so.

SHRI INDRAJIT GUPTA (Alipore): There are four bulky volumes but after all they contain recommendations to the Government. The Government can either accept or reject or modify or do anything they want. May I know from him whether before taking a final decision on recommendations affecting the pay scales of so many lakhs of employees, they will have full discussions? Or will they allow full discussions with the representatives of the employees at various levels and have consultations with them before they take a final decision?

भी एस॰ एम॰ बनर्की: सैल की रिपोर्ट तो पता नहीं कब भायेगी, यहां डिस-कशन करने का मौका जल्दी दीजिये।

ग्रम्यक्त महोदय : वगैर पढ़े कैसे डिस-कणन करेंगे ? उस को पढ़ तो लें।

SHRI YESHWANTRAO CHAVAN: Unless we examine these things I cannot give any assurance about these matters....(Interruptions) It is difficult for me to indicate any time but we shall certainly try to expedite matters.

13.47 hrs.

MESSAGES FROM RAJYA SABHA

matters.

This cell to which a reference was made is in the Finance Ministry.

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

SHRI SHYAMNANDAN MISHRA: It is reported that Mr. P. N. Dhar of the Prime Minister's Secretariat is associated with the study of the report. So how is it located in your Finance Ministry?

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to cnclose a copy of the Orissa State Legislature (Delegation of Powers) Bill. 1973, which has been passed by the Rajya Sabha at its sitting held on the 29th March, 1973".

SHRI YESHWANTRAO CHAVAN: Normally the Finance Ministry discusses it also; it is not that any other agency of Government is excluded from considering it. (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th March, 1973, agreed without any amendment to the Delhi School

SHRI SHYAMNANDAN MISHRA:

Is he formally associated?

285 Purchase of Milo CHAITRA 12, 1895 (SAKA) Re Strike in Stanton 286 from abroad (St.) Pipe & Foundry Factory, Ujjain

Education Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 27th March, 1973".

ORISSA STATE LEGISLATURE (DELEGATION OF POWERS) BILL

SECRETARY: Sir, I lay on the Table of the House the Orissa State Legislature (Delegation of Powers) Bill, 1973, as passed by Rajya Sabha.

13.48 hrs.

STATEMENT RE PURCHASE OF MILO FROM ABROAD

THE MINISTER OF AGRICUL-TURE (SHRI F. A. AHMED): The Hon'ble Members are already aware of the Government's decision to import during the current year, on commercial basis, about 2 million tonnes of wheat/milo from abroad. As for milo, 6.5 lakh tonnes have been contracted for purchase necessary arrangements for shipping have been finalised. Having regard to the presence of dhatura noticed in some consignments of milo, Government have since decided to stop any further purchase of milo. Out of 6.5 lakh tonnes of mile already contracted for purchase, lakh tonnes have been received in the Indian ports upto 20th March. 1973, while the balance quantity of milo is under despatch. large, shipping arrangements had been finalised and necessary contracts entered into with the shippers etc. for the rest of milo. Government have been advised that the arrangements finalised and contracted will have to be allowed to stand, as oherwise here may be serious financial and implications However, instructions have been issued that stricter inspection should be carried out before despatch of milo. As already stated on

the floor of this House, arrangements have been made to clean mile received from abroad before distribution.

13.50 hrs.

BUSINESS ADVISORY COMMITTEE
TWENTY-EIGHTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on the 30th March, 1973."

MR. SPEAKER: The question is:

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on the 30th March, 1973".

The motion was adopted

13.51 1/2hrs.

RE. STRIKE IN STANTON PIPE AND FOUNDRY FACTORY, UJJAIN

MR. SPEAKER: I have allowed two hon. Members under rule 377—Shri Kachwai and Shri Phool Chand Verma—to speak about the strike. Shri Kachwai is not here. Shri Verma.

13.55 hrs.

[MR. DEPUTY-SPEAKER in the Chair.]

श्री फूल चंद वर्मा (उज्जैन): उपाध्यक्ष महोदय. मैंने नियम 377 के ग्रन्तर्गत सार्वजिनक ग्रविलम्बनीय लोक महत्व के एक प्रश्न पर चर्चा उठाने के लिए ग्रापको सुचना दी थी। उसके सम्बन्ध में मैं निवेदन करना चाहता हूं कि उज्जैन में स्टैटन पाइप एंड फाउंड्री फैक्ट्री जो केन्द्रीय सरकार का एक उद्योग है उसमें पिछले 44 दिनों से लगातार हड़ताल चल रही है हड़ताल का कारण यह है कि पिछले तीन वर्षों